

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 169 OF 2023(SZ)

In the matter of:

Tribunal on its own motion Suo Motu based on the report dated 26.06.2023 received from Hon'ble Justice A.V.Ramakrishna Pillai on the Present Status of Waste dump site at Cubaloor in Mangalpaday Panchayat, Kasargod District, Kerala.

-VS-

The Chief Secretary Govt. of Kerala and ors.

----Respondent(s)

**REPORT ON THE PLAN OF ACTION ALONG WITH TIME FRAME/1ST
RESPONDENT**

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Dated at Chennai on this the 08th day of July, 2024.

for. G. K. K. K.
8/7/24

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

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NGT OA 169/2023 Suo Motu - Waste dumpsite at Cubaloor in Mangalpady Panchayat, Kasaragod District, Kerala - Detailed Report on the plan of action along with the time frame.

The Material Collection Facility (MCF) of Mangalpadi Grama Panchayat is situated at Kubanoor in the Manjeswaram Block Panchayat of the Kasaragod district. Currently, the waste collected by Haritha Karma Sena (HKS) is transported to the Material Collection Facility (MCF) at Kubanoor. M/s Green Village, a Haritha Sahaya Sthapanam (HSS) that has an agreement with the LSGI for the effective management of sorted non-biodegradable waste will transfer the waste to processing facility. For managing the waste coming to MCF, a lifting plan has been prepared. As per the transportation plan, the waste will be lifted from the MCF by the contractor twice in a month. Additionally, the Panchayat has deployed two security guards at the Kubanoor dumpsite.

- According to the total station survey, there is currently 15697.328 m³ of waste in Kubanoor.
- Mangalpadi Grama Panchayat has taken up a Biomining project of 2 crores (Centrally Sponsored Scheme fund of Rs.1.50 crores and the local body's Development fund Rs. 50 lakhs) for treatment of garbage heaped in Kubanoor.
- For the estimate prepared for remediation project, the District Level Technical Committee granted technical approval for Rs.1,63,50,000/- on 24.12.2023.
- The District Level Technical Committee held on 02.03.2024 evaluated the technical bids received in response of the tender floated by the LSGI for remediation work.

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- M/s MCK Kutty was found to be technically qualified, and the agreement was submitted to Chief Engineer, LSGD, for financial tender approval.
- The biomining process would begin once the proposal gets approval from Chief Engineer, LSGD.
- Time frame within which the project would complete is one year from the date of site handover to the project implementation agency.

P. S. S.
PREETHA K. S.
Additional Secretary
Local Self Government Department
Thiruvananthapuram



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